



HIGH COURT OF TRIPURA  
AGARTALA

Website : <http://thc.nic.in>

F.NO.40(1)-HCT/Judl./Roster/2019/ 9329-34

Dated, Agartala, the 1<sup>st</sup> November, 2019

**NOTIFICATION**

**CONSOLIDATED LIST OF THE CASES (SINGLE BENCH MATTERS)  
UPTO THE YEAR 2016**

**SINGLE BENCH LIST – I**

1)	Co.Pet./1/2015	NILKAMAL LIMITED Vs AGARTALA DIARY FOOD PVT LTD	MR B N MAJUMDER Mr D SAHA R SAHA	Mr P SAHA Mr H DEB Mr S CHAKRABORTY MR SAMAR DAS Mr BIDYUT MAJUMDER
2)	RSA/42/2007	HARI SANKAR DAS Vs RANJIT KUMAR KARMAKAR @ DULAL KARMAKAR	MR S M CHAKRABORTY Mr S BHATTACHARJEE MS P SEN MS MAMPI CHAKRABORTY MR A DEY	Mr T K DEB MR P CHOWDHURY MR NIRNOY PAUL
3)	WP(C)/354/2010	BHANU LODH Vs TRIPURA JUTE MILLS LTD AND 8 ORS	Mr G S BHATTACHARJEE Mr S S DEBNATH MR G K NAMA MR Dipak Kr. BISWAS	Mr C S SINHA Mr S CHAKRABORTY MR D C SAHA
4)	WP(C)/72/2014	KANAI SINGHA Vs THE STATE OF TRIPURA AND 3 ORS	Mr S BHATTACHARJEE MR S Ch. Deb	GA Mr SOMIK DEB Mr M DEBBARMA Mr RAJU DATTA Mr R G CHAKRABORTY MR ANUJIT DEY MR KOOMAR CHAKRABORTY
5)	CrI.A./10/2015	THE STATE OF TRIPURA Vs BENOY DEBBARMA	PP MR A NANDI Mrs S DEB (GUPTA) Mr SAMRAT GHOSH	Mr B DEBNATH Mr P RATHOR Mr N MAJUMDAR
6)	CrI.A(Q)/41/2015	SAPTAM SARKAR Vs SITA SARKAR DAS AND ANR	Mr A ACHARJEE Ms P GHATAK	PP Mr J MAJUMDER MR BIPLAB DEBNATH Mr SAMRAT GHOSH

7)	WP(C)/46/2015	GAURISANKAR CHAKRABORTY Vs THE STATE BANK OF INDIA AND ORS	MR S M CHAKRABORTY Ms D SENGUPTA Ms D DAS Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN Mr SEKHAR DATTA	MR HK BHOWMIK Mr A SAHA
8)	Crl.A(J)/63/2015	BADSHA MIAH Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY MR ARIJIT BHOWMIK MR D SARKAR	PP Mr SAMRAT GHOSH Mr A ACHARJEE
9)	Crl.Rev.P./63/2015	GOPAL DAS Vs THE STATE OF TRIPURA	MR S.C. MAJUMDER MR KUNDAN PANDEY	PP Mr SAMRAT GHOSH
10)	WP(C)/69/2015	GAUTAM ROY AND ORS Vs THE STATE OF TRIPURA AND ORS	MR D K BISWAS RAJU DATTA	GA Mr D SARMA
11)	WP(C)/97/2015	KARABI DEBNATH AND ORS Vs TRIPURA LEGISLATIVE ASSEMBLY AND ORS	Mr PARAMARTHA DATTA Mr T DEBBARMA D K DASCHOUDHURY	GA MR BIDYUT MAJUMDER Mr N MAJUMDAR
12)	WP(C)/99/2015	SOMEN BAIDYA Vs THE STATE OF TRIPURA AND ORS	MR ARIJIT BHOWMIK S CHAKRABORTY	GA
13)	WP(C)/103/2015	SITANGSHU CHAKRABORTY Vs THE STATE OF TRIPURA AND ORS	MR G K NAMA D K BISWAS	GA
14)	WP(C)/134/2015 ALONGWITH	RAJU NATH AND ORS Vs THE STATE OF TRIPURA AND ORS	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYYA MR PULAK SAHA S PANDIT	GA Mr J MAJUMDER
15)	WP(C)/135/2015	AMIR CH. NAMA DAS AND ORS Vs THE STATE OF TRIPURA AND ORS	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYYA MR PULAK SAHA S PANDIT	GA Mr J MAJUMDER
16)	WP(C)/164/2015	SATYESH CH. DEB Vs THE STATE OF TRIPURA AND ORS	Mr S K DEB Mr S DATTA BIDESH DEBNATH	GA Mr D SARMA
17)	WP(C)/176/2015 FIXED	SOMNATH SINGH Vs UNION OF INDIA AND ORS	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN	ASST SG
18)	WP(C)/246/2015	PRIYALAL CHAKMA Vs THE STATE OF TRIPURA AND ORS	Mr D R CHOWDHURY Mr S SARKAR MR D DEB	GA Mr S CHAKRABORTY

19)	WP(C)/255/2015 CM APPL. 211/2015 PETN. FOR DIRECTION	BIJOY KISHORE TARAN Vs THE STATE OF TRIPURA AND ORS	Mr SOMIK DEB MR D P GHOSH RAJIB DATTA	GA Mrs A Datta Mr A SENGUPTA
20)	WP(C)/276/2015	BIMAL SARKAR Vs THE STATE OF TRIPURA AND ORS	Mr SOMIK DEB MR D P GHOSH MR P DEBNATH	GA
21)	WP(C)/279/2015 FIXED	DEBASHISH NATH Vs THE STATE OF TRIPURA AND ORS	Ms R MAJUMDER	GA
22)	WP(C)/284/2015	DEBDAYAL LASKAR Vs THE DIRECTOR GENERAL OF POLICE AND ORS	Mr P R SARKAR A DE	
23)	WP(C)/288/2015 FIXED	NIRANJAN DEBBARMA Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR P ROY BARMAN MR KAUSIK NATH Mr S. BHATTACHARJEE PRADYOT MAISHAN	ADV. GENERAL GA Mr PARAMARTHA DATTA Mr S CHAKRABORTY Mr B DATTA Mr T DEBBARMA MR D K DASCHOU DHURY
24)	WP(C)/314/2015	RABINDRA DEBBARMA Vs THE STATE OF TRIPURA AND ORS	C S SINHA	GA Mr N MAJUMDAR MR H SARKAR
25)	WP(C)/315/2015	BISWANATH DEBBARMA Vs UNION OF INDIA AND ORS	Mr S BHATTACHARJEE Mr SOMIK DEB MS JUTHIKA NAUKAHAM MS JAYSHREE MAJUMDER	GA ASST SG
26)	WP(C)/326/2015	PABITRA PATHAK Vs UNION OF INDIA AND ORS	Mr T K CHOWDHURY D SAHA	ASST SG
27)	WP(C)/330/2015	AMAR CHAN DEBNATH Vs THE STATE OF TRIPURA AND ORS	MR DC ROY A K PAL	GA MRS AS LODH
28)	WP(C)/347/2015	SUNIL BARAN DAS Vs THE STATE OF TRIPURA AND ORS	MR DEBABRATA CHAKRABORTY Mr N MAJUMDAR H LASKAR	GA
29)	WP(C)/353/2015 IA 128 OF 2015 STAY PETN	HUSSAIN ALI Vs STATE OF TRIPURA AND ORS	MR S DAS MR S CHAKRABORTY	GA
<b>With</b>	WP(C)/354/2015	MITU SEN <b>VS.</b> STATE OF TRIPURA AND ORS	MR S CHAKRABORTY MR. S DAS	GA
30)	WP(C)/372/2015	MIHIR KR. ROY Vs AGARTALA MUNICIPAL CORPN. AND ORS	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAUSIK NATH PRADYOT MAISHAN	GA Mr K K PAL
31)	WP(C)/384/2015	BIKASH DEB Vs THE STATE OF TRIPURA AND ORS	Mr P K BISWAS Mr P MAJUMDER Ms C BHOWMIK PARUL MOG	GA

32)	WP(C)/387/2015	AHANI DEBBARMA AND ORS Vs THE STATE OF TRIPURA AND ORS	MS SWARUPA CHISIM C S SINHA	GA Mr S DEB Mr D SARMA MR SC DAS
33)	WP(C)/396/2015	RANA KISHORE DEBBARMA Vs THE STATE OF TRIPURA AND ORS	MR DC ROY Mr A K PAL A K PAL.	GA MR S CHAKRABORTY
34)	WP(C)/407/2015	SANJIB CHOUDHURY Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN MR KAWSIK NATH MR PRADYOT MAISHAN SAMARJIT BHATTACHARJEE	GA Mr G S BHATTACHARJEE
35)	WP(C)/444/2015	TAMAL DEBBARMA Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH PRADYOT MAISHAN	GA
36)	WP(C)/494/2015	ANUPAM SARKAR Vs THE STATE OF TRIPURA AND ORS	MR ARJIT BHOWMIK MR D SARKAR S CHAKRABORTY	GA MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN
37)	WP(C)/523/2015	SURESH GOALA Vs STATE OF TRIPURA ANDORS	A SENGUPTA	GA MR K N BHATTACHARJEE Mr P SAHA Mr S PANDIT Mr A DEBNATH
38)	WP(C)/545/2015	BIBEKANANDA MAJUMDER Vs AGARTALA MUNICIPAL CORPN. AND ORS	MR G K NAMA D K BISWAS	Mr K K PAL
39)	WP(C)/615/2015	AKHIL CH BHOWMIK Vs THE STATE OF TRIPURA AND ORS	Mr RATAN DATTA R PURKAYASTHA	GA
40)	WP(C)/616/2015	LAXMI TEA CO. LTD AND ANR Vs THE STATE OF TRIPURA AND ORS	MR G K NAMA D K BISWAS	GA Mr B DATTA Mr D SARMA
41)	WP(C)/636/2015	SIMA DEBBARMA Vs TRIPURA GRAMIN BANK AND ORS	MR D SARKAR ARJIT BHOWMIK	Mr K BHATTACHARJEE
42)	WP(C)/691/2015	NO.01030554 RFN GD, 3RD BN, TSR, SUKHEN SUTRADHAR Vs THE STATE OF TRIPURA AND ORS	Mr P K DHAR Mrs M DHAR Ms S DAS Mr H B CHAKRABORTY R G CHAKRABORTY	GA
43)	WP(C)/707/2015	PRADIP KUMAR PAL Vs STATE OF TRIPURA ANDORS	Mr D BHATTACHARYA Mr S DAS S CHAKRABORTY	GA
44)	RSA/2/2016	ARUP ACHARJEE Vs DIPALI ACHARJEE	Mr S ROY Mr H DEB MR D DEB	Mr P CHAKRABORTY

45)	CrI.A./2/2016	PROMODE SARKAR AND ORS Vs THE STATE OF TRIPURA	Mr A BHATTACHARJEE Mr S B DEB	PP
46)	WP(C)/2/2016	DHARINDRA REANG Vs THE STATE OF TRIPURA AND ANR	Mr A C BHOWMIK MR ANUJIT DEY MR A BHOWMIK	GA
47)	RSA/4/2016	SUDHANGSHU RANJAN NAG Vs RATNA DEBNATH ANR ANR	Mr A K BHOWMIK Mr RAJU DATTA Ms A BANIK	Mr D BHATTACHARYA Mr K DEB
48)	RSA/5/2016	SWAPAN DEBNATH Vs SUDHANGSHU RANJAN NAG AND ANR	Mr D BHATTACHARYA Mr K DEB	Mr A K BHOWMIK Mr RAJU DATTA
49)	LA.App./5/2016	MST.AIBUNNESSA @ AIBUN BIBI Vs MST. HASINA BEGAM	MR D K BISWAS MR G K NAMA	Ms P DHAR Mr H DEBBARMA
50)	CrI.A(J)/6/2016	BIPLAB DAS Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr SAMRAT GHOSH Mr S B DEB	PP
51)	RSA/8/2016	USHA RANI BISWAS Vs JITENDRA CH. BISWAS	Mr D R CHOWDHURY Mrs S DEB (GUPTA) MRS PARAMITA RAY	Mr S LODH
52)	RSA/9/2016	THE INDIAN OIL CORPORATION LTD AND ORS Vs PALLABI MAJUMDER (ROY) ALIAS PALLABI ROY AND ANR	Ms P DHAR Mr H DEBBARMA Mr S DEBNATH Mr J DEBBARMA	MR S M CHAKRABORTY Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN MR A DE
53)	RSA/14/2016	ATAS CHAKRABORTY Vs SHILPI ROY (PODDER) AND ANR	MR S M CHAKRABORTY MR SOUMEN SAHA	Mr SOUMENDU ROY MR GS DAS Mr K DEB
54)	CrI.Rev.P./15/2016	SUSHANTA DAS Vs THE STATE OF TRIPURA	Mr RAJU DATTA Ms A BANIK	PP
55)	CrI.Rev.P./18/2016	MRIDUL DEY Vs THE STATE OF TRIPURA	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN	PP
56)	RFA/19/2016	MD. ABDUL HAQUE Vs LEGAL HEIRS OF MD. ABDUL WAHID SON NAMELY TAJ UDDIN AND ORS	MR D K BISWAS MR G K NAMA	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYA MS S CHAKRABORTY Mr H NATH
57)	CrI.A./19/2016	NITAI BAIDYA AND ORS Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER	PP Mr SAMRAT GHOSH
58)	CrI.Petn./21/2016	ALINDRA DEBBARMA Vs THE STATE OF TRIPURA AND ANR.	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN	PP


59)	RSA/22/2016	BIPUL CH. DAS AND ANR Vs RAKHI ACHARJEE AND ORS	MRS P DHAR Mr H DEBBARMA Mr U S SINGHA Mr J DEBBARMA	
60)	RFA/23/2016	PARUL DAS Vs MONORANJAN DAS	Mr RATAN DATTA MR S MAHAJAN S MAHAJAN	MR D K BISWAS MR G K NAMA MS A CHAKRABORTY
61)	CrI.Rev.P./23/2016	UTTAM DEB Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK Mr S DEBNATH Mr S B DEB	PP
62)	MAC App./24/2016	MANIKA SAHA AND 3 ORS Vs RANJAN DAS AND ANR	Ms K.ROY MR H DAS Ms SARAMA DEB	Mrs S DEB (GUPTA) MRS PARAMITA RAY
63)	RSA/25/2016	RAGHUNATH BAISYA Vs SANDHYA RANI MALLIK AND ORS.	MR DEBABRATA CHAKRABORTY MR H LASKAR MR D DEBNATH	MRS P DHAR Mr R CHOWDHARY Mr K DEBNATH Mr H DEBBARMA MR K DATTA
64)	CrI.A(J)/27/2016	DIPANKAR MAJUMDER AND ORS Vs THE STATE OF TRIPURA	Mr P K BISWAS MR HK BHOWMIK Mr P MAJUMDER MR BIKASH CH. DEB MR A SAHA	PP MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH
65)	RFA/27/2016 Connected with RFA 02 of 2018	TAPAN KR. BHOWMIK Vs MS CHAPALA BRICK INDUSTRY AND ORS	Mr S DEB Mr S DATTA Mr S CHOUDHURI	MR D K BISWAS Mr GK NAMA MS A CHAKRABORTY
66)	CrI.A(J)/30/2016	BIKRAM DEBBARMA AND ANR Vs THE STATE OF TRIPURA	Mr M K Roy	PP
67)	RSA/31/2016	ARATI DAS AND ORS. Vs RACHANA BALA DEB (DAS) AND ANR	MR SAMARJIT BHATTACHARJEE MR B SAHA	Mr S LODH
68)	RSA/34/2016	KHOKAN CH. KARMAKAR Vs CHANDAN BHOWMIK AND ORS	Ms P DHAR	Mr K K PAL MR D C SAHA
69)	CrI.A(J)/34/2016	RAMAKANTA DAS AND ORS Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Mr RAJU DATTA Ms A BANIK	PP
70)	RSA/35/2016	BINOY BHUSAN MAJUMDER Vs LRS. OF KHIRALATA BISWAS, SHYAMA PRASAD BISWAS AND ORS	Mr N C PAL MR R PAUL Mr MR SAHA	GA Mr A PAL Mr S DATTA
71)	RSA/36/2016	BINOY BHUSAN MAJUMDER Vs LAXMI PAL (BISWAS) AND ORS	Mr N C PAL MR R PAUL Mr MR SAHA	GA Mr A PAL Mr S DATTA MR SANJIB DATTA
72)	RSA/37/2016	UPENDRA DEY Vs THE STATE OF TRIPURA AND ORS.	Mr A K BHOWMIK MS M CHOWDHURY Mr RAJU DATTA Ms A BANIK Ms S DEY	

73)	Crl.Rev.P./37/2016	JOGESH DEBBARMA Vs THE STATE OF TRIPURA	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN	PP
74)	Crl.Rev.P./38/2016	MD. BADRUL HOSSAIN AND ORS Vs THE STATE OF TRIPURA	Mr RAJU DATTA Ms A BANIK	PP MR D K DASCHOU DHURY
75)	RSA/39/2016	JAYANTA DEBBARMA AND ANR Vs BIBHASH CH. BHATTACHARJEE AND ANR	MR S M CHAKRABORTY Ms S MAJUMDER Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN	Mr P K DHAR Mr N CHOWDHURY Mr G S BHATTACHARJEE Mr R G CHAKRABORTY MS S. Das
76)	Crl.Rev.P./39/2016	ABUL BASU Vs THE STATE OF TRIPURA	Mr N MAJUMDER Mr NIHARENDU MAJUMDER	PP
77)	RSA/40/2016	BANANI DEB (CHOU DHURY) AND ORS Vs MAYABATI ROY AND ANR.	MR D K BISWAS Mr S S DEBNATH MR G K NAMA MS A CHAKRABORTY	Mr P K DHAR MS S DEBNATH Mr R G CHAKRABORTY MS S. Das Mr H B CHAKRABORTY
78)	Crl.Rev.P./40/2016	USMAN ALI Vs THE STATE OF TRIPURA	Ms D SENGUPTA Mr SEKHAR DATTA	PP
79)	RSA/41/2016	SENIOR MANAGER, JAGANNATHPUR TEA ESTATE, KUMARGHAT Vs PARENDRA MALAKAR AND ANR	MR D K BISWAS MS A CHAKRABORTY	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN
80)	Crl.Rev.P./41/2016	RINKU SARKAR Vs THE STATE OF TRIPURA	Mrs K ROY Ms SARAMA DEB MR H DAS	PP
81)	Crl.A(J)/42/2016	RASHU MUNDA Vs THE STATE OF TRIPURA	MR ARJIT BHOWMIK	PP
82)	Crl.Rev.P./42/2016	PRADIP SAHA Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
83)	RSA/42/2016	SR. MANAGER, JAGANNATHPUR, TEA ESTATE, KUMARGHAT Vs HIRENDRA DAS AND ANR	MR D K BISWAS MS A CHAKRABORTY MR Dipak Kr. BISWAS	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN
84)	RSA/43/2016	SUMIT KR. DAS Vs NAMITA DAS	Mr D BHATTACHARYA MR A Das MR SAMAR DAS	Mr D SAHA
85)	RSA/44/2016	THE KRISHI VIGYAN KENDRA AND ANR Vs BIPLAB KR. MAJUMDER AND ORS	Mr S DEBNATH	MR S M CHAKRABORTY Mr J MAJUMDER Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN

86)	RSA/45/2016	NILIMA BHATTACHARJEE AND ANR Vs THE STATE OF TRIPURA AND ORS	MR S M CHAKRABORTY Mr J P SAHA Mr B CHOWDHARY Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN MS ANKITA PAL	MR DEBABRATA CHAKRABORTY Ms AS LODH MR H LASKAR MR M L NATH
87)	Crl.A(J)/46/2016	GAUTAM NATH Vs THE STATE OF TRIPURA	Mr N MAJUMDAR MR H SARKAR	PP Mr SAMRAT GHOSH
88)	Crl.Rev.P./47/2016	PRANAY SARKAR AND ORS Vs THE STATE OF TRIPURA	MR J BHATTACHARJEE Mr S GHOSH	PP
89)	RSA/47/2016	JAHERA KHATUN Vs RABINDRA SARKAR	Mr A K BHOWMIK MS M CHOWDHURY Mr RAJU DATTA Ms A BANIK MR D KAR MR SWARUP DEY	Mr N C PAL MR R PAUL Mr MR SAHA
90)	RSA/48/2016	MANJU SARKAR ANR ORS Vs PRADIP MAJUMDER	MR DEBABRATA CHAKRABORTY MR H LASKAR	MR A DEY MR A BHOWMIK
91)	Crl.Rev.P./48/2016	MASHIHA HRANGKHAWL Vs THE STATE OF TRIPURA	MR SAMARJIT BHATTACHARJEE Ms L SARKAR MR PRADYOT MAISHAN MR P R BARMAN	PP
92)	RSA/49/2016	DULAL MAJUMDER Vs PRADIP MAJUMDER	MR DEBABRATA CHAKRABORTY MR H LASKAR	MR A DEY MR A BHOWMIK
93)	Crl.Rev.P./50/2016	SUJATA GHOSH Vs THE STATE OF TRIPURA	Mr A K BHOWMIK MS M CHOWDHURY Mr RAJU DATTA Ms A BANIK	PP
94)	RSA/51/2016	NANI GOPAL CHOUDHURY AND ORS Vs SANJIT CHOUDHURY AND ORS	MR D K BISWAS Ms S DEBBARMA Mr KOUSIK ROY MR G K NAMA Mr U S SINGHA	Mr PARAMARTHA DATTA MR TANMAY DEBBARMA
95)	Crl.Rev.P./51/2016	AMAR KRISHNA MALSOM Vs THE STATE OF TRIPURA	Mr D BHATTACHARYA Mr S CHAKRABORTY MR SAMAR DAS	PP
96)	Crl.A(J)/51/2016	MD MASUK ALI Vs THE STATE OF TRIPURA	Mr RAJU DATTA Ms A BANIK MR SWARUP DEY	PP
97)	RSA/52/2016	ASHU MALAKAR AND ORS Vs SOMNATH BHATTACHARJEE AND ORS	MR D K BISWAS MR DEBABRATA CHAKRABORTY Mr N MAJUMDAR MR H LASKAR	Mr P K PAL Ms D BHATTACHARJEE Mr S BAIDYA MR P K CHAKRABORTY
98)	RSA/53/2016	SATYAM DAS Vs RANABIR DAS (RANA)	Mrs S DEB (GUPTA) MS P ROY	
99)	RSA/54/2016	SHYAMA PRASAD GOALA Vs ASHOK KUMAR GOALA AND ORS	Mr P K DHAR Mr R G CHAKRABORTY MS S. Das	MR DEBABRATA CHAKRABORTY MR H LASKAR


100)	Crl.A(J)/55/2016	MANINDRA SARKAR Vs THE STATE OF TRIPURA	Mr S LODH MR A BHATTACHARJEE Mr K INDU Mr R MUKHERJEE	PP
101)	Crl.Rev.P./57/2016	DIPAK DAS @ TUPUL AND ANR Vs THE STATE OF TRIPURA	MR KAWSIK NATH	PP
102)	Crl.Rev.P./58/2016	ABIR BANIK Vs THE STATE OF TRIPURA AND ANR	Mr D BHATTACHARYA Mr S CHAKRABORTY MR SAMAR DAS	PP
103)	Crl.A(J)/63/2016	PARIMAL DEBNATH Vs THE STATE OF TRIPURA	Mr BIDYUT MAJUMDER	PP
104)	Crl.Rev.P./64/2016	SANJOY KR. DAS @ SANJOY DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
105)	Crl.Rev.P./65/2016	SANJOY DAS @ SANJU Vs THE STATE OF TRIPURA	MR K N BHATTACHARJEE Mr S PANDIT MR PULAK SAHA	PP
106)	Crl.Rev.P./80/2016	MARANIBALA DAS DEY AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
107)	Crl.Rev.P./83/2016	RATUSH NATH @ RAKESH Vs THE STATE OF TRIPURA	Mr S B DEB	PP
108)	Crl.Rev.P./88/2016	SUMAN DEBNATH Vs THE STATE OF TRIPURA	MR S.C. MAJUMDER	PP
109)	Crl.Rev.P./98/2016	BIMAL CH. GHOSH Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY MR D SARKAR MR A BHOWMIK	PP
110)	Crl.Rev.P./102/2016	UTTAM KR. ROY Vs THE STATE OF TRIPURA	Mr D BHATTACHARYA Mr K DEB MR S. Deb MR SAMAR DAS	PP

By order,

  
20.11.19  
( V. Pandey )  
Registrar (Judicial)

Copy to

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary, Tripura High Court Bar Association, Agartala;
- 5 The Secretary, Tripura Bar Association, Agartala; and
6. All Concerned.

  
Registrar (Judicial)